

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 1

CUSTOM Appeal No. 179 of 2011

[Arising Out Of OIA-25/COMMR-A-/JMN/2011 Dated-23/03/2011 Passed By Commissioner of CUSTOMS-JAMNAGAR(PREV)]

Atlantic Shipping Pvt Limited

Plot No. 11, Matrukrupa,
Opp. Kpt Colony Gate,
Vadinar,, Gujarat

.....Appellant

VERSUS

C.C.-Jamnagar(prev)

Sharda House...Bedi Bandar Road,
Opp. Panchavati,
Jamnagar, Gujarat

.....Respondent

APPEARANCE:

Murlidhar M Paniker, Consultant for the Appellant
Shri. A R Kanani, Superintendent (Authorized Representative) for the Respondent

**CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU
 HON'BLE MEMBER (JUDICIAL), MR. SOMESH ARORA**

DATE OF HEARING:08.02.2024

DATE OF DECISION:08.02.2024

The appeal is disposed of. For order, see order of date in Customs Appeal No. 177 of 2011.

**(RAJU)
MEMBER (TECHNICAL)**

**(SOMESH ARORA)
MEMBER (JUDICIAL)**